## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 88/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Satish Kisanlal Agarwal & Ors.

Supreme Transport Organisation Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME

pro S. U. Dani Pcs for Resp. Nos

2. Carang Bathair a/w Raicest 15. Jingh Applicant/ Apolicant/

## ORDER

## TCP No. 88/397-398/NCLT/MB/MAH/2015

The Counsel for the Petitioner as well as Respondent are present.

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)